

## Supplementary Demands for Grants (Railways) 1978-79 voted by Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grant voted by the House
1	2	3
		Rs.
4	Working Expenses Administration . . . . .	3,17,71,000
6	Working Expenses—Operating staff . . . . .	5,36,09,000
9	Working Expenses—Miscellaneous Expenses . . . . .	65,82,000
14	Construction of New Lines—Capital and Depreciation Reserve Fund . . . . .	1,50,00,000
16	Pensionary Charges—Pension Fund . . . . .	9,79,89,000
17	Repayment of loans from general Revenue and interest thereon—Development Fund . . . . .	4,57,000
20	Payment towards Amortisation of over-capitalisation, repayment of loans from General Revenues and interest thereon—Revenue Reserve Fund . . . . .	54,14,000

MR. CHAIRMAN: I shall now put the Resolution moved by Prof. Madhu Dandavate to the vote of the House.

The question is:

"That this House approves the recommendations made in paragraphs 31, 42, 46, 55, 61, 73, 78, 81, 87, 88, 91, 94, 103 and 110 contained in the Fifth Report of the Railway Convention Committee, 1977, appointed to review the rate of dividend payable by the railway undertaking to General Revenues as well as other ancillary matters in connection with the railway finance and general finance, which was presented to Parliament on the 19th February, 1979.

That this House further directs that the action taken by the Government on the other recommendations made in this Report may be reported to the Committee."

*The motion was adopted.*

APPROPRIATION (RAILWAYS)  
BILL,\* 1979

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1979-80 for the purposes of Railways.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1979-80 for the purposes of Railways."

*The motion was adopted.*

PROF. MADHU DANDAVATE: I introduce the Bill.